

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

129. C.P.(IB)-220(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.05.2024**

NAME OF THE PARTIES: Union Bank of India Limited

V/s.

Rohit Ashok Jindal.

SECTION 95(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **01.07.2024**.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)

//NSW/

Sd/-

LAKSHMI GURUNG
Member (Judicial)